

(Amendment) Rules, 1979 published in Notification No. G.S.R. 63(E) in Gazette of India dated the 5th February, 1979. [Placed in Library. See No. LT-3245/79].

**ANNUAL REPORT ETC. OF DAMODAR VALLEY CORPORATION FOR 1977-78**

**THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI JANESHWAR MISHRA):** I beg to lay on the Table:—

(1) A copy of the Annual Report (Hindi and English versions) of the Damodar Valley Corporation along with the Audit Report on the accounts thereof for the year 1977-78, under sub-section (5) of section 45 of the Damodar Valley Corporation Act, 1948.

(2) A copy of the Review (Hindi and English versions) by the Government on the working of the Damodar Valley Corporation for the year 1977-78. [Placed in Library. See No. LT-3246/79].

**NOTIFICATIONS UNDER NAVY ACT**

**THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (PROF. SHER SINGH):** I beg to lay on the Table, a copy each of the following Notifications (Hindi and English versions) under section 185 of the Navy Act, 1957:—

(1) The Naval Ceremonial Conditions of Service and Miscellaneous (Amendment) Regulations, 1978 published in Notification No. S.R.O. 348 in Gazette of India dated the 2nd December, 1978.

(2) The Navy (Discipline and Miscellaneous Provisions) (Amendment) Regulations, 1978, published in Notification No. S.R.O. 2 in Gazette of India dated the 6th January, 1979. [Placed in Library. See No. LT-3247/79].

**FINANCE ACCOUNTS OF UNION GOVT. FOR 1976-77, STATEMENT RE. MARKET LOANS RAISED BY GOVT. OF INDIA DURING JANUARY, 1979 AND ANNUAL REPORT ON THE WORKING OF INDUSTRIAL AND COMMERCIAL UNDERTAKINGS FOR 1977-78, VOLS. I TO III**

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH):** I beg to lay on the Table:—

(1) A copy of the Finance Accounts of the Union Government for the year 1976-77 (Hindi and English versions). (Placed in Library. See No. LT-3248/79).

(2) A statement (Hindi and English versions) indicating the result of the market loans raised by the Government of India during January, 1979. [Placed in Library. See No. LT-3249/79].

(3) A copy of the annual report (Hindi and English versions) on the working of Industrial and Commercial Undertakings of the Central Government for the year 1977-78 (Volumes I to III). [Placed in Library. See No. LT-3250/70].

14.28 hrs.

**ASSENT TO BILLS**

**SECRETARY:** Sir, I lay on the Table following three Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 8th December, 1978:—

1. The Appropriation (Railways) No. 4 Bill, 1978.

2. The Appropriation (Railways) No. 5 Bill, 1978.

3. The Appropriation (No. 5) Bill, 1978.

2. Sir, I also lay on the Table copies, duly authenticated by the Secretary-General of Rajya Sabha, of the following nine Bills passed by the Houses of